

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 113 & 114 of 2011

Dated : 7th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Delhi Power Limited ... Appellant(s)

Versus

D.E.R.C. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. K. Datta & Mr. Manish Srivastava
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

ORDER

Post the matter on **15.12.2011**. In the meantime, the reply/Written Submissions be filed by the Respondent after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ss